NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 718/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018

NAME OF THE PARTIES: Neil Sailesh Parikh V/s Spider Prints Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
١	Drs.	U. J-u Pes qu R2, 5,7,8	~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~ ~
2		QUANTOT A/U, MANMOL OUS FOR PRETLE LONGER	and Amomilian

ORDER CP 718/241-242/NCLT/MB/MAH/2017

- 1. The Petition is mentioned. Stated that the Petition is served on the other side. Time is granted to file reply on or before 08.02.2018.
- 2. Thereafter Rejoinder, if any, to be filed by the Petitioner by 15.02.2018.
- Matter is listed on 19.02.2018.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 08.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)

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